

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 156/KB/2016
CP-1091/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd December 2017, 10.30 A.M

Name of the Company		Maan Steel & Power Ltd. & anr	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Adv. MANJU BHUTERIA *No Petitioning*
 Advocate

2. MADAN KAR MAJUDE, Esq *Petition*
 Madan Kar Majude

3. N. GURUMURTHY, FCA *Petition*
 Gurumurthy
Present with

4. Mr. K. S. Pradhan *Joint Director,
 Ministry of Corporate Affairs* *Joint
 Petitioner* *22/12/17*
 K. S. Pradhan
22/12/17

ORDER

Ld. Counsel for the petitioners as well as Mr. K. S. Pradhan, Joint Director from the o/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

Sd
 (Jinan K.R.)
 Member (J)

Sd
 (V.P.Singh)
 Member (J)